

PURNA CHANDRA DAS -VS- D/O. POST

ADMISSION Sl. No. 5

O.A. No.396 of 2014

Order dated 29.11.2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. P.R.J. Dash, learned Advocate on behalf of Mr. J. Mishra, Ld. Counsel for the Applicant and Mr. S.K. Patra, learned ACGSC for the Respondents. Mr. Dash submitted that the applicant does not want any further to pursue the matter as he has already received the necessary relief as prayed in the instant O.A. Taking into account the memo filed, the O.A. is disposed of being withdrawn. The Memo filed by the applicant is taken on record.


MEMBER(Judl.)

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